

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 107 of 1996

Friday, this the 3rd day of January, 1997

CORAM

HON'BLE MR. PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER  
HON'BLE MR. AM SIVADAS, JUDICIAL MEMBER

1. P. Velayudhan,  
Postman,  
Ponnani Head Post Office, Ponnani. .. Applicant

By Advocate M/s Santhosh and Rajan

Versus

1. Union of India represented by  
the Director General of Posts,  
New Delhi.
2. The Chief Postmaster General,  
Kerala Circle,  
Thiruvananthapuram.
3. The Postmaster General,  
Northern Region,  
Calicut.
4. Superintendent of Post Offices,  
Tirur Division, Tirur. .. Respondents

By Advocate Mr. Shafik MA for Mr. TPM Ibrahim Khan, SCGSC

The application having been heard on 3-1-1997, the  
Tribunal on the same day delivered the following:

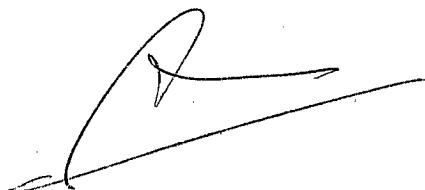
ORDER

P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

The applicant who was working as a Postman at  
Ponnani was aggrieved by the transfer order A-2 and the  
order A-5 by which his representation has been disposed  
of. The Tribunal by order dated 1-2-1996 had stayed the  
transfer of applicant until further orders. It is now  
submitted by the learned counsel for respondents that

the applicant has since retired from service and that the transfer order automatically stands vacated. There being no further matter to be considered in the Original Application, the application is dismissed as infructuous. No costs.

Dated the 3rd of January, 1997



A.M. SIVADAS  
JUDICIAL MEMBER

  
P.V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

ak/31

List of Annexures

1. Annexure-A2: True copy of the Memo No. B2/BCR/Dlg dated 11.10.95 of the 4th respondent.
2. Annexure-A5: True copy of the Order No. CC/7-12/95 dated 8.12.95 of the 3rd respondent to the applicant.

• • • • •